

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28th JUNE, 2017

No.126 /A: Hon'ble the Acting Chief Justice has been pleased to appoint Sri Abhas Verma, Civil Judge, (Sr. Div)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Jamtara as Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

Sd/-(Ambuj Nath)

Registrar General

Memo. No. _____2672_____ /Apptt. ___dated Ranchi the **28th June, 2017**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Ambuj Nath)

Registrar General

Memo. No. _____2673 _____ /Apptt. ___dated Ranchi the **28th June, 2017**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration) / the Registrar (Vigilance) / the Registrar (Establishment) / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / D.R.-cum-PPS to Hon'ble the Chief Justice / I/c CPC High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal District & Sessions Judge, Jamtara and the Officer concerned for information and needful.


28.6.17
Registrar General